



FORM No. - 4
See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH

ORDER SHEET

Original Application No. 384 of 2003

Applicant(s) V. Venugopal Rao Respondent(s) Union of India & ors.

Advocate for Applicant(s) Mr. P. K. Mahapatra Advocate for Respondent(s) S. Nath

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>g.p.o. for Re. 501- f.d.m. For consideration pl.</p> <p><u>Abd</u> <u>2/7/03</u> For Regm pl.</p> <p><u>DR</u> <u>Registrar</u></p> <p><u>S.O. (J)</u> <u>Bh</u> <u>3-7-03</u></p> <p><u>Shankh</u> <u>03.07-03</u></p> <p><u>M</u> <u>3/7/03</u></p> <p>For Admission pl.</p> <p><u>7/7/03</u></p> <p>Bench.</p>	<p>REGISTER</p> <p><u>M</u> <u>3/7/03</u> Registrar</p> <p>1. <u>Dated 08.07.2003.</u></p> <p>Counsel for the Applicant intends to withdraw this OA in order to work out his remedy by submitting representations to his authorities/ Respondents. In view of the aforesaid, he is permitted to withdraw this OA, and this OA is dismissed as withdrawn.</p>

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order of 8/2/03
a/w OA copy issued to
all the respondents by Post.

The same copy of order
issued to the counsel
but both side.

[Signature]
S.O.

[Signature]
16/2/09

Send copy of this order
along with ^{copies of} the OA along with to
the Respondents.

[Signature]
Vice-Chairman
[Signature]
Mensah (CO)